

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR CYGNUS SPLENDID LIMITED
OPERATING IN MANUFACTURING OF NON-WOVEN FABRIC AND TRADING OF FABRIC AT ROORKEE,
HARIDWAR**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/ LLP No.	CYGNUS SPLENDID LIMITED PAN- AAEC9736E CIN- U25190DL2012PLC240650
2. Address of the registered office	1009, Arunachal Building, 19 Barakhamba Road, Connaught Place, New Delhi Central Delhi-110001
3. URL of website	As informed by the suspended board, there is no website of CD.
4. Details of place where majority of fixed assets are located	Khasra No. 361, 362, 363, 366 of Village Mundiyaiki & Khasra No. 11 of Village Dhyaki, Mangalore, Tehsil Roorkee, District Haridwar
5. Installed capacity of main products/ services	Details not available
6. Quantity and value of main products/ services sold in last financial year	As per the Financial Statement provided by the Corporate Debtor for the Financial Year ended 31.03.2023, Turnover of Corporate Debtor is NIL.
7. Number of employees/ workmen	As per the information provided by the suspended board, there are no employees or workmen currently.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	All the details are available at the office of the Resolution Professional at 109, First Floor, Surya Kiran Building, 19, Kasturba Gandhi Marg, New Delhi – 110001 and can be sought by sending mail at ip.cygnussplendid@gmail.com and mark cc to caskg82@gmail.com after executing a confidential undertaking.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details are available at the office of the Resolution Professional at 109, First Floor, Surya Kiran Building, 19, Kasturba Gandhi Marg, New Delhi – 110001 and can be sought by sending mail at ip.cygnussplendid@gmail.com and mark cc to caskg82@gmail.com .
10. Last date for receipt of expression of interest	27.01.2024
11. Date of issue of provisional list of prospective resolution applicants	06.02.2024
12. Last date for submission of objections to provisional list	11.02.2024
13. Date of issue of final list of prospective resolution applicants	21.02.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.02.2024
15. Last date for submission of resolution plans	27.03.2024
16. Process email id to submit EOI	ip.cygnussplendid@gmail.com



SUNIL KUMAR GUPTA
Resolution Professional
Cygnus Splendid Limited

IBBI Regd. No.: IBBI/IPA-001/IP-P00205/2017-18/10394
AFA valid till 30-Nov-2024

Reg. address: B-10, Magnum House-1, Karampura Commercial Complex,
Shivaji Marg, New Delhi-110015
Comm Address: 109, First Floor, Surya Kiran Building,
19, Kasturba Gandhi Marg, New Delhi - 110001.

Date: 11.01.2024
Place: New Delhi